

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.52/230/HDB/2017
NAME OF THE COMPANY	TEP Solar India Pvt Limited
NAME OF THE PETITIONER(S)	Peddamandadi Solar Pvt Limited
NAME OF THE RESPONDENT(S)	TEP Solar India Pvt Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

CP allowed by separate orders.

Member (T)

Member (J)

Bm